

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No.233/AT/2023**

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for procurement of 1250 MW power from ISTS connected Solar PV Power Projects in India for utilization under scheme for flexibility in Generation and Scheduling of Thermal/Hydro Power Stations through bundling with Renewable Energy and Storage Power as per the Guidelines for Tariff Based Competitive Bidding Process notified by the Ministry of Power, Government of India vide its Gazette Notification dated 27.8.2022.
- Date of Hearing : **24.1.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner : NTPC Limited (NTPC).
- Respondents : Solairedirect Energy India Private Limited and 2 Ors.
- Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Anant Singh, Advocate, NTPC  
Ms. Nehal Jain, Advocate, NTPC  
Shri Vishal Saxena, NTPC  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri Ritam Biswas, RECPDCL

**Record of Proceedings**

During the course of the hearing, the learned counsel for the Petitioner and Respondent, TANGEDCO made their respective submissions and concluded their arguments in the matter.

2. Based on their request, the Commission permitted the parties to file their respective written submissions, if any, within two weeks with a copy to the other side.
3. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**